

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER(J)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB) No.51/9/AMR/2019	IA(IBC)/323/2022	9 of IBC	Posco Daewoo Corporation Vs Mohana Cotton Ginning Pvt Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

The matter adjourned to 12.12.2022.

IA(IBC)/323/2022:

Counter not filed. However, at request three days' time is granted on condition that if counter is not filed within three days chance stands forfeited. The matter adjourned to 12.12.2022.

Sd/-

MEMBER JUDICIAL